

FORM A
PUBLIC ANNOUNCEMENT
(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS
(Financial Creditors, Operational Creditors, Workman, Employee, Shareholders or any other Stakeholders)
OF
SMFL SERVICES LIMITED
(Formerly S.M.I.L.E. Microfinance Limited)

1	NAME OF CORPORATE PERSON	SMFL SERVICES LIMITED (Formerly S.M.I.L.E. Microfinance Limited)
2	DATE OF INCORPORATION OF CORPORATE PERSON	21/03/1995
3	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	ROC Chennai
4	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U67190TN1995PLC030604
5	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	Registered office: 8 th Floor No.2, South Tower, KRM Plaza, Harrington Road, Chetpet, Chennai, Egmore, Nungambakkam, Tamilnadu, India-600031.
6	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	16/08/2024
7	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Name: Anil Kumar Khicha Address: No.184, Poonamallee High Road, 6-FF, Golden Enclave, Kilpauk, Chennai, Tamilnadu-600010 Email: knpchennai@gmail.com Telephone: 044-42859843 Regn. No.: IBBI/IPA-001/IP-P00422/2017-2018/10745
8	LAST DATE FOR SUBMISSION OF CLAIMS	15/09/2024

Notice is hereby given that the **SMFL SERVICES LIMITED (Formerly S.M.I.L.E. Microfinance Limited)** has commenced voluntary liquidation on **16th August 2024**.

The stakeholders of **SMFL SERVICES LIMITED (Formerly S.M.I.L.E. Microfinance Limited)** are hereby called upon to submit a proof of their claims, on or before **15th September 2024**, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

The relevant forms can be downloaded from <https://ibbi.gov.in/home/downloads>

Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of the Liquidator:

Anil Kumar Khicha

Date and Place: 19.08.2024, Chennai